



ACK No./ /2025

Dtd. 15.04.2025

### **NOTIFICATION**

**Sub:** Inviting sealed cover quotations for installation of VC Tools and Equipments in the “Board Room” of the centre-reg.

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It is hereby notified that Arbitration & Conciliation Centre – Bengaluru is inviting sealed cover quotations for installation of VC Tools and Equipments in the “Board Room” of the Centre. Hence, who so ever interested may submit the quotation.

### **Terms and Conditions**

1. The quotation must provide installation of the following equipments:

S N	Description	Make	Model
1	<b>Interactive Panel</b> Google EDLA-Certified, CPU; Core cortex-A73x4, Built in TF Card slot, 4K Resolution with built in Note pro application and device management Software, RAM 8GB, ROM128GB, Response time 6.5 ms, Android 14, Brightness; 450 nits	Logic Panel	LT-IR65HX
2	<b>OPS</b> Intel Core i5, 8GB RAM, 256SSD with Windows 10 Pro	Custom	Custom
3	<b>PTZ Camera</b> Full HD 12X Optical Zoom PTZ Camera, simultaneous outputs through HDMI, USB 3.0 & IP, Audio In and controllable via RS232/422 and IP	Lumens	VC-R31

4	<b>PTZ Camera Mount</b>	Custom	Custom
5	<b>PA- Unified Communication</b> Base station with Unidirectional Microphones of 360 coverage, Full range speaker x1	Yamaha	YVC-1000
6	<b>Extension Microphone</b> Omni-directional tabletop microphone	Yamaha	YVC-1000EX
7	5mtr USB Male to Female	Custom	Custom
8	Cables and Connectors	Custom	Custom
9	Installation of Complete Setup	Custom	Custom

2. The rates have to be quoted inclusive of tax/GST and other charges if any, the rates once furnished in the quotation should not be increased, after its acceptance.
3. The payment will be made through NEFT to the Firm's Bank Account only, after satisfaction of the goods supplied.
4. Supply should be made within 07 days from the date of placing the order.
5. The Arbitration and Conciliation Centre, Bengaluru reserves the right to cancel the Purchase Order at any time, if the supply is found to be not satisfactory.
6. The Arbitration and Conciliation Centre, Bengaluru reserves the right to accept the lowest quotation or any quotation and also reserves the right to accept or reject any quotation without assigning any reasons.

7. The sealed cover quotations should be addressed to the Director, Arbitration and Conciliation Centre, Bengaluru and to be submitted to Tappal Branch of this office on or before 22.04.2025 at 05.00 p.m. by superscribing **“QUOTATION FOR SUPPLY OF INSTALLATION OF VC TOOLS AND EQUIPMENTS”**
8. The quotations will be opened on 23.04.2025 at 12.00 noon in the Chambers of the undersigned.

Sd/-  
**(DINESH HEGDE)**  
Director  
Arbitration and Conciliation Centre,  
Bengaluru